

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 2220/2018
M.A. No. 2475/2018

The 10th day of December, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. A.K. BISHNOI, MEMBER (A)**

1. Amit Sharma,
Aged about 35 years,
S/o shri Suresh Kumar Sharma,
R/o 119/7, Minto Bridge,
Railway Colony, New Delhi
Working as Help Electric, Group 'D'
Under SSE/PC/STB/New Delhi.
2. Suresh Kumar Sharma,
Aged about 61 years,
S/o Late Shri Om Prakash,
R/o 119/7, Minto Bridge,
Railway Colony, New Delhi
Ex-MCM/Electric, Group 'D'. ... Applicants

(By Advocate: Shri P.S. Khare)

Versus

1. Union of India
Through its General Manager,
Northern Railway,
Baroda House, New Delhi.
2. The Divisional Railway Manager,
Northern Railway,
State Entry Road, New Delhi.
3. The Senior Divisional Engineer/Estate,
D.R.M. Office, State Entry Road,
New Delhi. ... Respondents

(By Advocates: Shri Kripa Shankar Prasad)

ORDER (ORAL)**By Mr. V. Ajay Kumar, Member (J)**

Shri P.S. Khare, learned counsel appearing for the applicants, seeks leave of this Tribunal to withdraw the O.A. by submitting that the relief claimed have already been granted to the applicants.

2. Accordingly, the O.A. as well as M.A. are dismissed as withdrawn. No costs.

(A.K. BISHNOI)
Member (A)

(V. AJAY KUMAR)
Member (J)

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